

	1	2	3	4	5	6	7
25. West Bengal		209.90	40.80	44.66	22.41	254.56	35.66
26. Andaman & Nicobar		0.73	32.48	0.33	39.77	1.06	34.47
27. Chandigarh		0.07	11.35	0.73	11.35	0.80	11.35
28. Dadra & Nagar Hevali		0.72	51.95	0.06	39.93	0.77	50.84
29. Daman & Diu		0.03	5.34	0.15	27.03	0.18	15.80
30. Delhi		0.19	1.90	15.32	16.03	15.51	14.69
31. Lakshadweep		0.06	25.76	0.08	24.55	0.14	25.04
32. Pondicherry		0.93	32.48	2.38	39.77	3.31	37.40
All India :		2440.31	37.27	763.37	32.36	3203.68	35.97

**Note :**

- Poverty Ratio of Assam is used for Sikkim, Arunachal Pradesh, Meghalaya, Mizoram, Manipur, Nagaland and Tripura.
- Poverty Ratio of Tamil Nadu is used for Pondicherry and A & N Island.
- Poverty Ratio of Kerala is used for Lakshadweep.
- Poverty Ratio of Goa is used for Daman & Diu.
- Urban Poverty Ratio of Punjab used for both rural and urban poverty of Chandigarh.
- Poverty Line of Maharashtra and expenditure distribution of Goa is used to estimate poverty ratio of Goa.
- Poverty Line of Maharashtra and expenditure distribution of Dadra & Nagar Haveli is used to estimate poverty ratio of Dadra & Nagar Haveli.
- Poverty Ratio of Himachal Pradesh is used for Jammu & Kashmir for 1993-94.

**DDA Flats**

3480. KUMARI SUSHILA TIRIYA : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether construction of DDA flats are decreasing year after year;

(b) if so, the reasons therefor; and

(c) the steps taken or propose to be taken to construct more flats by DDA?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU) : (a) and (b) Yes, Sir. The decrease in the housing construction is due to shortage of land and supporting infrastructure.

(c) In addition to the available land where some housing stock will be taken up, more land is being acquired for planned development of the city including housing units. Other critical participants are also being pursued to provide matching infrastructural facilities to Delhi Development Authority development projects.

**Reserved Posts in PGI Chandigarh**

3481. SHRI ASHOK PRADHAN : Will the PRIME MINISTER be pleased to state :

(a) whether the Supreme Court in its recent judgement has held that reservation in various faculty posts and post-doctoral courses like DM/Mch in Post Graduate Institute of Medical Education and Research (PGI), Chandigarh are valid and constitutional;

(b) if so, whether despite this judgement the PGI has stopped reservation in faculty posts for SCs/STs;

(c) if so, the reasons therefor;

(d) the number of posts meant for SCs/STs in PGI, Chandigarh, are lying vacant and since when category-wise; and

(e) the steps being taken to fill the vacant reserved posts in the said Institute?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) Yes, Sir.

(b) No, Sir.

(c) to (e) A total of 102 vacancies of faculty posts (Professors-16 + Asstt. Professors-86) have accumulated since 1992, because of writ petitions for and against reservation in the courts. The Apex Court has now upheld the reservations. Therefore, out of these jobs, reserved jobs as per Government reservation rule will be filled by the reserved candidates. The above vacant posts are being advertised shrotly with the provision of reservation as per rules.

**Surface Air Missile**

3482. SHRI K.P. SINGH DEO : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware of the Pakistan's recently developed surface to air missile 'Anza' and anti-tank guided missile 'Baktar Shikan';